

शिक्षा मन्त्रालय में राज्य मन्त्री (श्री भागवत झा आजाद) : (क) से (घ). सूचना राज्य सरकार से एकत्रित की जा रही है और यथा समय सभा-पटल पर रख दी जायेगी ।

Khan Abdul Ghaffar Khan

10524. SHRIMATI SUSHILA ROHATGI : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Khan Abdul Ghaffar Khan has expressed his intention to visit India during the Gandhi Centenary celebrations this year if he is invited ; and

(b) whether Government intend to extend him special invitation in the light of his old association with Gandhiji ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). An invitation was extended to Khan Abdul Ghaffar Khan in January 1965 to visit India at any time which may be convenient to him. In reply, he indicated that he would respond to the invitation at a suitable opportunity. However, Government are not aware that Khan Abdul Ghaffar Khan has expressed a wish to visit India during the Gandhi Centenary celebrations. Naturally, Khan Abdul Ghaffar Khan would be warmly welcomed whenever he wished to visit India.

Agriculture Schools

10525. SHRI MAHANT DIGVIJAI NATH : Will the Minister of EDUCATION be pleased to state :

(a) whether Government propose to set up new agricultural schools in the country ;

(b) if so, the locations of these schools;

(c) how many of these schools will be set up in Uttar Pradesh ; and

(d) the time by which these schools are expected to be opened ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) No, Sir.

(b) to (d). Do not arise.

N. D. M. C.

10526. SHRI RAMJI RAM : Will the Minister of HOME AFFAIRS be pleased to refer to the news item published in the Hindi Daily 'Navbharat Times' dated the 12th April, 1968 and state :

(a) whether it is a fact that step-motherly treatment is being meted out by the Central Government to the NDMC as charged by the President, N.D.M.C. while delivering his speech at India International Centre ;

(b) if so, the reaction of Government thereto ; and

(c) whether such criticism of Government by a public servant is permissible under the rules ; and

(d) if not, the action taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). In his speech on 11th April, 1968, in the India International Centre on the "Face Lift for Delhi", the President, New Delhi Municipal Committee, while discussing the financial pattern of the NDMC, said that in certain matters the NDMC was not getting the same treatment as accorded by the Government to the Municipal Corporation. The Government have also received communications from the New Delhi Municipal Committee urging upon the Government to maintain parity with the Municipal Corporation in the matter of grants-in-aid. A Commission is already engaged on the work of looking into the financial resources and requirements of local bodies in Delhi. The Government will take action on the pattern of assistance to the N. D. M. C. after they have received the report of the Commission.

(c) and (d). As no criticism of the Government as such was made or intended, the Government do not propose to take any action in the matter.

Delhi High Court Judgement on Delhi University Ordinance

10527. 'SHRI DEORAO PATIL ;